

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1172  
ANSWERED ON:29.11.2006  
CHIRANJEEVI YOJANA  
Mistry Shri Madhusudan Devram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Union Government has assessed `Chiranjeevi Yojana` of the Government of Gujarat;
- (b) if so, the major findings thereof;
- (c) whether Chiranjeevi Yojana differs from the Central Government Scheme to prevent maternal mortality during pregnancy;
- (d) if so, the details thereof; and
- (e) the maternal mortality rate during the last three years, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): The scheme was initially launched in December, 2005 in five Districts of Gujarat on pilot basis, for emergency obstetric care and emergency transport services, primarily for the benefit of socio-economically weaker section. The scheme has since been extended to all the Districts of Gujarat. It is too early to assess the impact of the scheme.

(c) & (d) : Yes, Sir. The Scheme is slightly different from the 100% centrally sponsored Janani Suraksha Yojana launched by the Central Government to reduce the maternal mortality and infant mortality by promoting institutional delivery. While Janani Suraksha Yojana provides cash assistance directly to the pregnant women, under the Chiranjeevi Yojana payment is made to the private health institutions for providing maternity services.

(e) The Registrar General of India has recently brought out a report `MATERNAL MORTALITY IN INDIA: 1997-2003 TRENDS, CAUSES AND RISK FACTORS`. As per that report State-wise maternal mortality of some of the major States are at Annexure.

Annexure  
MATERNAL MORTALITY RATE IN INDIA

Rank	State/UT/Agency	1997-98	1999-01	2001-03	MMR
	All India	398	327	301	
1	Kerala		150	149	110
2	Tamil Nadu		131	167	134
3	Maharashtra		166	169	149
4	Haryana		136	176	162
5	Gujarat		46	202	172
6	Punjab		280	177	178
7	West Bengal		303	218	194
8	Andhra		197	220	195
Pradesh					
9	Karnataka		245	266	228
10	Orissa		346	424	358
11	Bihar		531	400	371
12	Madhya Pradesh		441	407	379
Pradesh					
13	Rajasthan		508	501	445
14	Assam		568	398	490
15	Uttar Pradesh		606	539	517

Source: 1997-2003, Registrar General, India